

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.09.2020 (THURSDAY)

COURT – II (VIRTUAL MODE)

02:00 PM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 231 of 2020	Quippo Energy Ltd. Vs. Soundararaja Mills Ltd.	Amit Kumar Mishra	Mayilsamy. K G. Ananda Selvam
2.	Comp. App. (AT) (Ins) No. 588 of 2020	Devesh S. Amin Vs. Kalon Beauty and Healthcare Services LLP	Anushree Kapadia	
3.	Comp. App. (AT) (Ins) No. 589 of 2020	Kotak Mahendra Bank Ltd. Vs. Unity Infraprojects Ltd. Through its Resolution Professional	Himanshu Bhushan	Kunal Mimani
4.	Comp. App. (AT) (Ins) No. 624 of 2020	Om Prakash Agrawal Liquidator –S. Kumars Nationwide Ltd. Vs. Chief Commissioner of Income Tax (TDS) & Anr.	Nipun Gautam	
5.	Comp. App. (AT) No. 112 of 2020	Goldstar Enclave Pvt. Ltd. Vs. Jasjit Pal & Ors.	Vikrant Pachnanda	Shaunak Mitra-R1 & R2 Soumya Dutta-R1 & R2 Neelu Singh-R2
6.	Competition Appeal (AT) No. 11 of 2020	Textile Consumers Foundation Vs. Competition Commission of India & Anr.	M M Sharma	Samar Bansal-R1 Nisha Kaur Uberoi-R2
7.	Competition App. (AT) No. 13 of 2020 & I.A. No. 36 of 2020	Grasim Industries Ltd. Vs. Competition Commission of India & Anr.	Nisha Kaur Uberoi	Bulbuli Richong-R1 M. M. Sharma-R2

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**